

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 26th October, 2015

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE PROF. A.R.YOUSUF EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 104/2015(CZ)	Jagdish Meena Vs. State of Rajasthan & 3 Ors.	Mr. Jagdish Meena, Applicant	
FOR HEARING				
2.	Original Application No. 20/2015 (CZ) (M.A.No.332/15) (M.A.No.334/15) to (M.A.No.337/15) (M.A.No.398/15) (M.A.No.404/15) (M.A.No.413/15) (M.A.No.518/15) (M.A.No.548/15) (M.A.No.551/15) (M.A.No.552/15) (M.A.No.555/15) to (M.A.No.562/15) (M.A.No.567/15) to (M.A.No.569/15)	Tribunal at its Own Motion (<i>Samd Panna, Mining</i>) Vs Chief Secretary, Govt. of MP & 5 Ors.	Ms. Parul Bhadoria, Adv. for MPPCB Mr. Sachin K. Verma, Adv. Mr. Shirish Mishra, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv. Mr. Shivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Amit Dubey, Adv. Mr. Rakesh Gohil, Adv. Ms. Kalpana Jain Gohil, Adv. Mr. Shreyraj Saxena, Adv. Mr. Pankaj Wagnmare, Adv.	
3.	Original Application No. 67/2015(CZ)	Raman Khandelwal & Anr. Vs. Government of M.P. & Ors.	Mr. Chandra Prakash Singh, Adv. Mr. Ramchandra, Adv. Mr. Sanjay Kumar Choubey, Adv. Mr. Ashok A. Tiwari, Adv. Mr. B.M. Prasad, Adv. Mr. Anshuman Singh, Adv. Mr. Satyendra Patel, Adv.	
4.	Original Application No.10/2015(CZ)	Mahendra Kumar Saxena Vs. Municipal Corporation, Gwalior	Mr. Mahendra Kumar Saxena, Adv. Mr. Vijay Kumar Shahani Adv. Ms. Poonam Sahani, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in